



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 69/17(CP No.67/ 2011 - CLB, Chennai)	-	Admission	397/ 398	Ceylon & India General Mission Vs Rev. Benjamin Timothy & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Sivarama Krishnan 7259299922	Advocate for Applicant	
2)	Jaya sheelan 9846261446	GPA holder for Applicant	

IA 69/17 is taken up today. The counsel for petitioner has filed a memo to grant permission to withdraw IA 69/17 with liberty to the petitioner to approach appropriate authorities for suitable remedy including approaching this Tribunal.

Memo is recorded. Permission is granted.

IA 69/17 is dismissed as withdrawn with liberty to the petitioner to approach this Tribunal or any appropriate forum to get their grievances redressed.


MEMBER (J)


MEMBER (T)